

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH  
(Office of the Registrar Judicial, Srinagar)**

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**NOTICE**

It is hereby notified for the information of all the concerned that the cases of both the wings which are listed before the Division Bench-I comprising of Hon'ble the Chief Justice and Hon'ble Ms. Justice Moksha Khajuria Kazmi holding the Bench at the Jammu Wing of the Hon'ble High Court on **06-11-2023**, will be taken up by the said Bench **in the 2<sup>nd</sup> half of the day.**

By Order.

Dated:- 04-11-2023.

*Sd/-*  
Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble the Chief Justice.
2. Secretary and Bench Secretary to Hon'ble Ms. Justice Moksha Khajuria Kazmi.  
... for information.
3. Incharge NIC, for information and further necessary follow up.
4. Notice Boards.
5. Office file.

*[Signature]*  
4-11-23  
Registrar Judicial